

GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
RAJYA SABHA  
UNSTARRED QUESTION NO : 976  
(TO BE ANSWERED ON THE 19<sup>th</sup> December 2018)

**PLANNING TO WAIVE/TRANSFER THE LOANS/DEBTS OF AIR INDIA**

976. SHRI MOHD. ALI KHAN

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) whether it is a fact that Government is planning to waive or transfer the loans/debts of Air India as part of bailout plan;
- (b) if so, the details thereof; and
- (c) what is the present debt of Air India and how Government proposes to give relief to Air India?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(Shri Jayant Sinha)

(a) and (b): The Government has prepared a Revival Plan for Air India which includes a comprehensive financial package. This includes transferring non-core debt and assets to a SPV (Air India Assets Holding Company). Air India's Revival Plan is focused on building a competitive and profitable airline group.

(c): The details of the total Loans of Air India Ltd as on 31st March 2018 are as under:

1. Aircraft Loans	Rs.18,181.88 crore
2. Working Capital Loan	Rs 37,126.64 crore
Total	Rs.55,308.52 crore

The Revival Plan prepared by the Government will provide substantial relief to Air India in reducing its interest burden on outstanding loans and liabilities and hence improve the financial position of the company.

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